(b) Yes, Sir.

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(c) Review has been made in respect of selected fermentation products. These include alcohol, organic acids, antibiotics and biofertilizers.

Associ. in Redressar or Papie 🐛

- *455. SHRI ARANGIL SREE-DHARAN: Will the PRIME MINISTER be pleased to state:
- (a) whether any scheme has been drawn up under which vol-untary agencies will be associated with redressal of public grievences requiring immediate attention in the interest of improving the quality of administration; and
- (b) if so, the details thereof if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PER-SONNEL, PUBLIC GRIEVAN-CES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):
(a) and (b) A proposal to involve voluntary agencies to supplement governmental for a administrative reforms and redress of public grievances was mooted in December, 1985. Min-stries were requested to indentify voluntary agencies with whom they would like to interact so that a forum could be provided where the Ministries and the voluntary come together could agencies and suggest measures for reforms. According to the information available, some Ministries/Departments like, Department of Pension and Pensioners Welfare, Department of Rural Development, Ministry of Welfare, Department of Youth-Affairs & Sports etc. have institutionalised arrangements voluntary interaction with agencies.

Formation of Electronic Policy

- *456. SHRI RAJNI RANJAN SAHU: Will the PRIME MINIS-TER be pleased to state:
- (a) whether Government have formulated an electoronic policy; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIE-NCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE **DEPARTMENTS** OF **OCEAN** DEVELOPMENT, ATOMIC ENERGY, ELECTRO-NICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b) The papers on Electronics Policy are under consideration by the Government.

Training of IFS Probationers

- *457. SHRI **PRABHAKAR** RAO KALVALA: Will the Minister of EXTERNAL AFFAIr RS be pleased to state:
- (a) whether it is a fact that earlier the National Institute of Rural Development used to conduct training or orientation programmes for the probationers of Indian Foreign Service;
- (b) if so, when was that, and for how long it was conducted;
- (c) what are the reasons for its discontinuation; and
- (d) whether there is any proposal under Government's consideration to revive it?